

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST JULY, 2017

Name of the STATE.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	Crll	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	68290	196671	264961	3517	29245	32762	4171	18897	23068	67636	207019	274655	378	1245	1623	6825	20973	27798
NAGALAND	1894	2952	4846	09	54	63	08	54	62	1895	2952	4847	-	01	01	182	716	898
MIZORAM	2202	2749	4951	483	573	1056	387	493	880	2298	2829	5127	01	00	01	167	40	207
ARUNACHAL PRADESH	2773	8426	11199	173	368	541	151	438	589	2795	8356	11151	11	186	197	665	3813	4478